

(c) whether proceedings against whom CBI has completed the investigations have been started; and

(d) if so, the details of charge-sheet filed by the CBI in each case ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) to (d) A statement is laid on the Table of the House.

STATEMENT

(a) The names of the Birla Group of Industries against whom C. B. I. is conducting enquiry are :

1. Technological Institute of Textiles, Bhiwani.
2. New Swadeshi Mills of Ahmedabad, Ahmedabad.
3. Manjushree Textiles, Ahmedabad.
4. Keshoram Industries and Cotton Mills, Calcutta..
5. Hind Cycles Limited, Bombay.

(b) The names of the Birla Group of Industries against whom C. B. I. has completed the investigations are :

1. Technological Institute of Textiles, Bhiwani.
2. Bhiwani Textile Mills, Bhiwani.
3. Birla Cotton Spinning and Weaving Mills, Delhi.
4. Century Spinning and Manufacturing Company, Bombay.
5. Jeeyajirao Cotton Mills, Gwalior.
6. Hindustan Motors Limited, Calcutta..

(c) Yes, Sir.

(d) The details of charge-sheets filed in courts are given in the annexure. [See Appendix LXVI, Annexure No. 2.]

PRE-PROJECT REPORT FOR SMALL CAR

27. SHRI BRAHMANANDA PANDA : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether the pre-project report for producing the small car has been accepted;

(b) whether the prototype car in its test run has proved its efficiency; and

(c) if so, when will the pre-production model be ready ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) The pre-project report is still under examination.

(b) In the pre-project report, the entrepreneur has stated that the first and second prototypes have worked satisfactorily under rigorous conditions.

(c) The date by which pre-production model will be ready has not been indicated in the pre-project report.

LATE RUNNING OF THROUGH CARRIAGE FROM POONA TO NAGPUR

28. SHRI J. S. TILAK : Will the Minister of RAILWAYS be pleased to state the number of days on which the through carriage which runs daily from Poona to Nagpur ran behind schedule during the past twelve months?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : During the twelve months November 1967 to October, 1968 the Poona-Nagpur through sleeper coach *via* Manmad did not run by the scheduled train (29 Dn. Express) *ex.* Manmad to Nagpur on a total of 161 days.

DISRUPTION OF RAIL TRAFFIC DUE TO FLOODS

29. SHRI J. S. TILAK : Will the Minister of RAILWAYS be pleased to state :

(a) the period for which railway traffic on the Western Railway was disrupted on account of the recent floods in Gujarat;

(b) the estimated loss suffered by that Railway because of the disruption; and

(c) the details of the steps Government propose to take to prevent such disruption of rail traffic in future ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Presumably the hon. Member is referring to the floods in Surat area in August, 1968. The railway traffic on Bulsar-Broach BG Section was dislocated for a period of one month.

(b) Rs. 290 lakhs.

(c) Investigations into the adequacy of waterways of bridges to meet extraordinary flood discharges are in hand and remedial measures by way of increasing waterways and raising of track will be taken, where considered necessary, when investigations are completed..

LICENCE FOR SCOOTER MANUFACTURE

30. SHRI SITARAM JAIPURIA : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that Government propose to grant licence to a new unit to manufacture about 65,000 scooters a year;

(b) whether the unit would be in the public sector or in private sector;

(c) by what time the unit is likely to start manufacture;

(d) the names of the units along with their capacity which manufacture scooters at present; and

(e) whether there is any proposal under the consideration of Government to reduce the price of the scooter which is very heavy at present ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) Government have decided to license one new unit of a suitable economic capacity to fill the existing gap between the supply and demand.

(b) The new unit will be in the private sector.

(c) The new unit may be expected to go into production in about two years after it is licensed.

(d) The names of the units along with their installed capacities which are manufacturing scooters at present are given below :—

Name and Address of the Company	Model of the Vehicle	Installed capacity per annum
1. M/s. Automobile Products of India Ltd., Bombay.	Lambretta	24,000
2. M/s. Bajaj Auto Ltd., Chinchawad, Poona.	Vespa	24,000
3. M/s. Enfield India Ltd., Tiruvottur, Madras.	Fantabulus	12,000

(e) It is hoped that after the proposed new unit, which would be licensed for a sufficiently large capacity, has gone into production, the prices of scooters in the country would come down.

पूर्वी रेलवे पर चिरैया टांड पर उपरि पुल

31. श्री जगदम्बी प्रसाद यादव : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पटना (बिहार) की आबादी बहुत बढ़ गई है और पूर्वी रेलवे पर चिरैया टांड पर केवल एक उपरि पुल यातायात के लिये उपलब्ध है और क्या मीठापुर राजेंद्रनगर कालोनी के निकट, जहाँ यातायात बहुत अधिक

है, एक पुल बनाने का कोई प्रस्ताव सरकार के विचाराधीन है; और

(ख) यदि हाँ, तो काम के कब तक शुरू होने की संभावना है?

t [OVER-BRIDGE AT CHIRAYA TAND ON EASTERN RAILWAY

31. SHRI J. P. YADAV : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the population of Patna (Bihar) has gone up considerably and that only one over-bridge at Chiraya Tand on the Eastern Railway is available for the

t [] English translation.